

#### **Proposal to hike treatment charges by AIIMS**

†1662. SHRI PARVEZ HASHMI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the amount of annual budget expenditure incurred on various tests, medicines, maintenance of instruments etc. for people coming for treatment to AIIMS, Delhi;

(b) whether it is a fact that the amount charged from patients for their tests and registration etc. is proposed to be raised; and

(c) if so, the details thereof and manner in which this raise would be effected?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) During the year 2010-11, an amount of Rs. 164.75 crore was spent on various tests, medicines, maintenance of instruments etc.

(b) and (c) A proposal is under consideration in AIIMS.

#### **Convictions for female foeticide**

1663. DR. GYAN PRAKASH PILANIA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the cases registered, charge-sheeted, convicted, persons arrested, charge-sheeted and convicted, under female foeticide and infanticide during the last three years, State-wise;

(b) whether above statistics show that Pre-conception and Pre-natal Diagnostic Techniques (Prohibition of Sex Selection) Act, 1994 proved toothless and failed to prevent killing of girl child;

(c) Government's estimate of female foeticide, as a UNICEF study says that 5 crore girls are missing in a decade;

(d) what is India's sex ratio presently, State-wise, and how does it compare with neighbouring/developing/developed countries; and

†Original notice of the question was received in Hindi.

(e) how alarming is above scenario?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SUDIP BANDYOPADHYAY): (a) As per information obtained from the National Crime Record Bureau (NCRB), the number of cases registered, charge-sheeted, convicted, persons arrested, charge-sheeted, convicted of foeticide and infanticide during 2005 to 2009 are given in statement-I and statement-II respectively (See below). Figures for 2010 are not available. NCRB does not maintain gender-wise data on foeticide or infanticide.

(b) The Pre-Conception and Pre-Natal Diagnostic Techniques Act, 1994 as amended in 2003 is a comprehensive legislation enacted by the Government. So far a total of 874 cases have been registered and 78 convictions secured for violations under the Act. There are several factors responsible for discrimination against the girl child, such as son preference, low status of women, social and financial security associated with sons, socio-cultural practices including dowry and violence against women. These also need to be addressed apart from legislation.

(c) The Census 2011 (provisional) of the Registrar General of India provides data on the Child Sex Ratio in the country, but does not give an estimate of female foeticide.

(d) As per the 2011 Census 2011 (provisional) the sex ratio has increased from 933 in 2001 to 940 in 2011. State-wise details and details of neighbouring countries are given in statements III, IV and V respectively.

(e) The problem of declining child sex ratio in the country has become widespread across different socio-economic groups, class, religion etc.

The child sex ratio (0-6 years) has declined from 927 in 2001 to 914 in 2011. Further as per the Census 2011, the urban child sex ratio is 902 as compared to 919 in rural areas.

**Statement-1**

*A. Cases Registered (CR), Cases Chargesheeted (CS), Cases Convicted (CV), Cases Final Reports submitted (CFR), Persons Arrested (PAR), Persons Chargesheeted (PCS) & Persons Convicted (PCV), under Foeticide during 2005-2006*

Sl.No.	State	2005					2006						
		CR	CS	CV	PAR	PCS	CR	CS	CV	PAR	PCS	PCV	
1	2	3	4	5	6	7	8	9	10	11	12	13	14
1	Andhra Pradesh	1	0	0	1	0	0	5	5	0	4	5	0
2	Arunachal Pradesh	0	0	0	0	0	0	0	0	0	0	0	0
3	Assam	1	1	1	1	1	1	1	1	1	1	1	1
4	Bihar	0	0	0	0	0	0	0	1	0	0	1	0
5	Chhattisgarh	21	8	1	8	8	0	5	1	0	1	1	0
6	Goa	0	0	0	0	0	0	0	0	0	0	0	0
7	Gujarat	4	1	0	1	0	0	6	2	0	5	5	0
8	Haryana	8	5	0	9	9	0	9	2	0	9	9	0
9	Himachal Pradesh	1	0	0	0	0	0	5	1	0	5	4	0
10	Jammu & Kashmir	0	0	0	0	0	0	0	0	0	0	0	0

11	Jharkhand	0	0	0	0	0	0	1	0	0	15	13	0
12	Karnataka	7	0	0	0	0	0	13	0	0	0	0	0
13	Kerala	1	0	0	2	0	0	0	1	0	0	2	0
14	Madhya Pradesh	12	3	2	7	7	3	14	4	2	6	6	1
15	Maharashtra	4	3	1	3	9	1	10	5	0	11	11	0
16	Manipur	0	0	0	0	0	0	0	0	0	0	0	0
17	Meghalaya	0	0	0	0	0	0	0	0	0	0	0	0
18	Mizoram	0	0	0	0	0	0	0	0	0	0	0	0
19	Nagaland	0	0	0	0	0	0	0	0	0	0	0	0
20	Orissa	0	0	0	0	0	0	0	0	0	0	0	0
21	Punjab	12	3	0	14	7	0	22	2	0	7	2	0
22	Rajasthan	10	1	0	3	3	0	25	3	1	8	8	1
23	Sikkim	1	1	0	0	0	0	0	0	0	0	0	0
24	Tamil Nadu	0	0	0	0	0	0	0	0	0	0	0	0
25	Tripura	0	0	0	0	0	0	0	0	0	0	0	0
26	Uttar Pradesh	0	0	0	0	0	0	2	2	1	5	5	2

1	2	3	4	5	6	7	8	9	10	11	12	13	14
27	Uttarakhand	0	0	0	0	0	0	0	0	0	0	0	0
28	West Bengal	0	0	0	0	0	0	0	0	0	0	0	0
	Total State	83	26	5	49	45	5	118	30	5	77	73	5
29	A&N Islands	0	0	0	0	0	0	0	0	0	0	0	0
30	Chandigarh	0	0	0	0	0	0	0	0	0	0	0	0
31	D & N Haveli	0	0	0	0	0	0	0	0	0	0	0	0
32	Daman & Diu	0	0	0	0	0	0	0	0	0	0	0	0
33	Delhi UT	3	3	0	6	6	0	7	5	0	0	0	0
34	Lakshadweep	0	0	0	0	0	0	0	0	0	0	0	0
35	Puducherry	0	0	0	0	0	0	0	0	0	0	0	0
	TOTAL UT	3	3	0	6	6	0	7	5	0	0	0	0
	TOTAL ALL INDIA	86	29	5	55	51	5	125	35	5	77	73	5

Source : Crime in India

Note : Information on disposal by police and courts includes the information on pending cases from previous years also

*B. Cases Registered (CR), Cases Chargesheeted (CS), Cases Convicted (CV), Cases Final Reports submitted (CFR), Persons Arrested (PAR), Persons Chargesheeted (PCS) & Persons Convicted (PCV), under Foeticide during 2007-2009*

Sl.No.	State	2007						2008						2009					
		CR	CS	CV	PAR	PCS	PCV	CR	CS	CV	PAR	PCS	PCV	CR	CS	CV	PAR	PCS	PCV
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20
1	Andhra Pradesh	0	0	0	0	0	0	2	1	0	1	1	0	6	1	0	1	1	0
2	Arunachal Pradesh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
3	Assam	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
4	Bihar	0	0	0	0	0	0	0	0	0	0	0	0	5	3	1	15	10	1
5	Chhattisgarh	10	4	2	8	7	3	9	6	4	3	4	2	7	2	2	2	2	1
6	Goa	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
7	Gujarat	1	1	0	1	1	0	1	1	0	1	1	0	3	1	0	1	1	0
8	Haryana	4	1	0	1	1	0	5	3	0	7	7	0	3	0	1	0	0	2
9	Himachal Pradesh	1	0	0	0	1	0	2	1	1	1	1	1	1	0	0	2	0	0
10	Jammu & Kashmir	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
11	Jharkhand	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0

1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20
12	Karnataka	7	0	0	0	0	0	5	1	0	1	1	0	7	0	0	0	0	0
13	Kerala	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
14	Madhya Pradesh	10	7	0	11	11	0	8	4	3	12	12	6	39	16	2	21	21	3
15	Maharashtra	1	0	0	0	0	0	2	0	0	4	0	0	17	3	1	7	6	2
16	Manipur	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
17	Meghalaya	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
18	Mizoram	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
19	Nagaland	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
20	Orissa	5	4	0	8	8	0	0	0	0	0	0	0	0	0	0	0	0	0
21	Punjab	35	8	0	9	8	0	24	3	2	8	4	1	23	4	2	9	4	3
22	Rajasthan	16	0	0	0	0	0	10	0	0	0	0	0	12	1	0	4	4	0
23	Sikkim	0	0	0	0	0	0	0	1	0	0	1	0	0	0	0	0	0	0
24	Tamil Nadu	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
25	Tripura	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
26	Uttar Pradesh	1	1	1	2	2	1	2	2	0	5	5	0	0	0	0	0	0	0

27	Uttarakhand	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
28	West Bengal	1	0	0	0	0	0	1	0	0	1	0	0	0	0	0	0	0	
TOTAL STATE		92	26	3	40	39	4	71	23	10	44	37	10	123	31	9	62	49	12
29	A&N Islands	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
30	Chandigarh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
31	D&N Haveli	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
32	Daman & Diu	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
33	Delhi UT	4	1	0	1	1	0	2	0	0	0	0	0	0	0	0	0	0	
34	Lakshadweep	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
35	Puducherry	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
Total UT		4	1	0	1	1	0	2	0	0	0	0	0	0	0	0	0	0	
Total All India		96	27	3	41	40	4	73	23	10	44	37	10	123	31	9	62	49	12

Source: Crime in India

Note: Information on disposal by police and courts includes the information on pending cases from previous years also



**Statement-II**

*A. Cases Registered (CR), Cases Chargesheeted, Cases Convicted, Persons Arrested (PAR), PersonsChargesheeted (PCs)  
& Persons Convicted (PCV) under infanticide during 2005-2007*

Sl.No.	State	2005						2006						2007					
		CR	CS	CV	PAR	PCS	PCV	CR	CS	CV	PAR	PCS	PCV	CR	CS	CV	PAR	PCS	PCV
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20
1	Andhra Pradesh	1	0	0	0	0	0	0	1	0	0	1	0	1	1	0	1	1	0
2	Arunachal Pradesh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
3	Assam	1	1	0	1	1	0	0	0	0	0	0	2	0	0	0	0	0	0
4	Bihar	1	0	0	2	0	0	1	1	0	0	2	0	1	2	0	2	2	0
5	Chhattisgarh	9	0	3	0	0	0	8	7	3	15	15	5	8	6	4	11	11	3
6	Goa	0	0	0	0	0	0	1	0	0	1	0	0	1	0	0	0	0	0
7	Gujarat	2	2	0	6	6	0	0	0	0	0	0	0	7	7	0	7	7	0
8	Haryana	0	0	0	0	0	0	10	0	0	0	0	0	1	1	0	1	1	0
9	Himachal Pradesh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
10	Jammu & Kashmir	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0

11	Jharkhand	0	0	0	0	0	0	1	0	0	0	0	0	1	0	0	0	0	0
12	Karnataka	5	1	0	1	2	0	9	2	0	1	1	0	3	0	0	0	0	0
13	Kerala	0	2	0	0	1	0	1	1	0	1	1	0	1	0	1	3	0	1
14	Madhya Pradesh	28	4	2	9	6	2	43	15	2	17	1	1	29	7	4	10	12	5
15	Maharashtra	3	2	0	2	2	0	4	3	0	3	3	0	2	2	2	5	5	2
16	Manipur	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
17	Meghalaya	1	0	0	1	0	0	0	0	0	0	0	0	0	0	0	0	0	0
18	Mizoram	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
19	Nagaland	0	0	0	0	0	0	1	1	1	1	1	1	1	1	0	1	1	0
20	Orissa	1	1	0	3	3	0	1	1	0	1	1	0	0	0	0	0	0	0
21	Punjab	9	3	0	9	5	0	2	1	0	4	1	3	3	2	0	3	4	0
22	Rajasthan	1	0	0	0	0	0	6	0	0	0	0	0	1	1	0	4	4	0
23	Sikkim	1	0	0	1	0	0	3	0	0	0	0	0	0	0	0	0	0	0
24	Tamil Nadu	1	3	0	1	3	0	1	1	0	1	1	4	10	1	0	6	0	0
25	Tripura	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
26	Uttar Pradesh	44	43	5	44	47	14	34	32	9	42	40	13	61	53	15	90	83	20

1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20
27	Uttarakhand	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
28	West Bengal	0	0	0	0	0	0	0	0	0	0	0	0	3	3	0	3	3	0
	Total State	108	62	10	80	76	16	126	66	15	87	85	29	134	87	26	147	134	31
29	A & N Islands	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
30	Chandigarh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
31	D & N Haveli	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
32	Daman & Diu	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
33	Delhi UT	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
34	Lakshadweep	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
35	Puducherry	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
	Total UT	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
	Total All India	108	62	10	80	76	16	126	66	15	87	85	29	134	87	26	147	134	31

Source : Crime in India

Note : Information on disposal by police and courts includes the information on pending cases from previous years also .

*B. Cases Registered (CR), Cases Chargesheeted (CS), Cases Convicted (CV), Cases Final Reports submitted (CFR), Persons Arrested (PAR), Persons Chargesheeted (PCS) & Persons Convicted (PCV), under Infanticide during 2008-2009*

Sl.No.	State	2008					2009						
		CR	CS	CV	PAR	PCS	PCV	CR	CS	CV	PAR	PCS	PCV
1	2	3	4	5	6	7	8	9	10	11	12	13	14
1	Andhra Pradesh	0	0	0	0	0	0	9	4	0	5	4	0
2	Arunachal Pradesh	0	0	0	0	0	0	0	0	0	0	0	0
3	Assam	0	0	0	0	0	0	0	0	0	0	0	0
4	Bihar	1	1	0	2	2	0	0	0	0	0	0	0
5	Chhattisgarh	7	7	1	6	6	2	3	2	2	2	2	2
6	Goa	0	0	0	0	0	0	0	0	0	0	0	0
7	Gujarat	0	0	0	0	0	0	1	0	0	0	0	0
8	Haryana	4	6	0	5	5	0	0	0	0	0	0	0
9	Himachal Pradesh	0	0	0	0	0	0	0	0	0	0	0	0
10	Jammu & Kashmir	0	0	0	0	0	0	2	1	0	1	1	0
11	Jharkhand	1	0	0	0	0	0	1	0	0	0	0	0

1	2	3	4	5	6	7	8	9	10	11	12	13	14
12	Karnataka	13	3	0	3	3	0	4	0	0	0	0	0
13	Kerala	0	1	0	0	3	0	0	0	0	0	0	0
14	Madhya Pradesh	22	2	3	1	1	3	12	3	0	9	9	0
15	Maharashtra	3	1	0	6	3	0	1	2	0	0	3	0
16	Manipur	0	0	0	0	0	0	0	0	0	0	0	0
17	Meghalaya	0	0	0	0	0	0	2	0	0	2	0	0
18	Mizoram	0	0	0	0	0	0	0	0	0	0	0	0
19	Nagaland	0	0	0	0	0	0	0	0	0	0	0	0
20	Orissa	0	0	0	0	0	0	0	0	0	0	0	0
21	Punjab	2	1	0	1	1	0	6	1	1	2	2	1
22	Rajasthan	4	0	0	0	0	0	2	1	0	1	1	0
23	Sikkim	2	1	1	0	1	2	0	0	0	0	1	0
24	Tamil Nadu	20	0	0	4	0	0	9	2	1	2	4	1
25	Tripura	0	0	0	0	0	0	0	0	0	0	0	0

26	Uttar Pradesh	60	52	24	90	79	34	9	5	15	15	9	20
27	Uttarakhand	0	0	0	0	0	0	0	0	0	0	0	0
28	West Bengal	1	0	0	0	0	0	0	0	0	0	0	0
Total State		140	75	29	118	104	41	62	21	19	39	36	24
29	A&N Islands	0	0	0	0	0	0	0	0	0	0	0	0
30	Chandigarh	0	0	0	0	0	0	0	0	0	0	0	0
31	D&N Haveli	0	0	0	0	0	0	0	0	0	0	0	0
32	Daman & Diu	0	0	0	0	0	0	0	0	0	0	0	0
33	Delhi UT	0	0	0	0	0	0	1	1	0	1	1	0
34	Lakshadweep	0	0	0	0	0	0	0	0	0	0	0	0
35	Puducherry	0	0	0	0	0	0	0	0	0	0	0	0
Total UT		0	0	0	0	0	0	1	1	0	1	1	0
Total All India		140	75	29	118	104	41	63	22	19	40	37	24

*Statement-III*

*Sex ratio in India*

Sl.No.	India/ States/ Union Territories	2001	2011 (Prov.)
1	2	3	4
	<b>India</b>	933	940
1	Jammu and Kashmir	900	883
2	Himachal Pradesh	970	974
3	Punjab	874	893
4	Chandigarh	773	818
5	Uttaranchal	964	963
6	Haryana	861	877
7	Delhi	821	866
8	Rajasthan	922	926
9	Uttar Pradesh	898	908
10	Bihar	921	916
11	Sikkim	875	889
12	Arunachal Pradesh	901	920
13	Nagaland	909	931
14	Manipur	978	987
15	Mizoram	938	975
16	Tripura	950	961
17	Meghalaya	975	986
18	Assam	932	954
19	West Bengal	934	947
20	Jharkhand	941	947
21	Orissa	972	978

1	2	3	4
22	Chhattisgarh	990	991
23	Madhya Pradesh	920	930
24	Gujarat	921	918
25	Daman & Diu	709	618
26	Dadra & Nagar Haveli	811	775
27	Maharashtra	922	925
28	Andhra Pradesh	978	992
29	Karnataka	964	968
30	Goa	960	968
31	Lakshadweep	947	946
32	Kerala	1058	1084
33	Tamil Nadu	986	995
34	Pondicherry	1001	1038
35	Andaman & Nicobar Islands*	846	878

Source: Census of India.

**Statement IV**

*Sex ratio of India and its neighbouring countries*

Countries	ex ratio 2001	Sex Ratio 2011
1	2	3
India	933	940
China	944	926
Pakistan	938	943
Bangladesh	958	978
Sri Lanka	1010	1034



1	2	3
Nepal	1005	1014
Afghanistan	930	931
Bhutan	919	897
Myanmar	1011	1048

Source: Provisional Population Totals, Paper 1 of 2011 by RGI.

**Statement-V**

*Sex ratio of India and developed/Developing countries*

Country	Sex ratio 2001	Sex Ratio 2011
World	986	984
China	944	926
India	933	940
U.SA.	1029	1025
Indonesia	1004	988
Brazil	1025	1042
Pakistan	938	943
Russian Fed.	1140	1167
Bangladesh	958	978
Japan	1041	1055
Nigeria	1016	987

Source: Provisional Population Totals, Paper 1 of 2011 by RGI.

**Releasing of funds under Rashtriya Arogya Nidhi to Rajasthan**

†1664. SHRI ASHK ALI TAK: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the balance amount yet to be received by Rajasthan for the year 2009-10 released by the Central Government under the provisions of Rashtriya Arogya Nidhi for providing free healthcare facilities for BPL families; and

†Original notice of the question was received in Hindi.